### GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 3205 TO BE ANSWERED ON 04.08.2016 Power Generation from Renewable Energy Sources

## 3205. SHRI R. PARTHIPAN: SHRI BHARAT SINGH: SHRI VIJAY KUMAR HANSDAK: SHRI KODIKUNNIL SURESH: SHRI RAOSAHEB DANVE PATIL: SHRI ANIL SHIROLE:

### Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of the targets set and the achievements made by the Government in power generation from various renewable energy sources including the projects undertaken/proposed to be undertaken in the country along with the funds allocated/ released and utilised thereunder during the last three years and the current year, State/ UT-wise including Maharashtra;

( b ) the details of the proposals received by the Union Government from different States for renewable energy based power generation projects and the action taken thereon during the said period, State-wise;

(c) the time by which the pending proposals are likely to be cleared by the Union Government;

(d) the monitoring mechanism set up by the Union Government to monitor the appropriate use of funds allocated to States for the development and promotion of sources of renewable energy; and

(e) the measures taken by the Government to augment the grid related infrastructure in the country and bring uniformity in the renewal purchase obligation mechanism throughout the country?

#### ANSWER

MINISTER OF STATE FOR POWER, COAL , NEW & RENEWABLE ENERGY & MINES

#### (SHRI PIYUSH GOYAL)

(a): The details of targets set and achievements made in power generation from various renewable energy sources in the country during the last three years are as follows:

Year	Target	Achievements
2013-14	4325	3640
2014-15	3770	4102
2015-16	4460	7060
2016-17	16600	1465.25 ( upto June
2010-17	10000	2016)

(in MW)

Source wise details are given in the Annexure-I

The State/UT wise details of Central Financial Assistance provided for the various renewable energy projects including Maharashtra during last three years and current year are given in the attached **Annexure.-II** 

(b) & (c): Proposals are received from State Governments and UT Administrations for sanction of the eligible central finance assistance (CFA) for different categories of end users and beneficiaries (government bodies / private developers / industry / NGOs / individuals) under various schemes and programmes of the Ministry for promotion of grid-interactive renewable power projects as well as off-grid, decentralized renewable energy systems. Such proposals are received on a regular basis and those found complete in all respects as per guidelines are approved for sanction and disbursement of eligible CFA in line with provisions of the respective schemes/programmes subject to availability of funds.

(d): The states are generally utilizing the funds allocated to them as per guidelines of the respective programmes/schemes. To ensure proper utilization of the funds, MNRE obtains periodic physical & financial progress reports, utilization certificates & audited statements of expenditure. To encourage and motivate the State Departments/State Nodal Agencies and other Stakeholder for timely utilization of funds, meetings are convened with them periodically to review the progress of projects and the pace of utilization of funds and to address their problems in effective implementation of schemes/programmes. State Nodal Officers in the Ministry also undertakes inspection visits to project sites to ascertain the quantity and quality of project implementation and systems deployed, etc.

(e): The Government is implementing 'Green Energy Corridor Project' for strengthening intra-state and inter-state transmission system along with other Grid related infrastructure for the likely renewable power capacity addition to facilitate integration of large scale renewable energy generation, in the renewable rich states of Andhra Pradesh, Gujrat, Himachal Pradesh, Karnataka, Maharashtra, Rajasthan, Tamil Nadu, Jammu & Kashmir and Madhya Pradesh. The funding pattern for creating intra-state transmission infrastructure is approved as share of KfW loan (40% of the cost) and grants from National Clean Energy Fund (40% of the cost) and the remaining 20% as state contribution. The Inter- State Transmission Projects are proposed to be funded with 70% KfW loan and 30% equity by Power Grid Corporation of India Limited (PGCIL). The setting up of Renewable Energy Management Systems (REMCs) to be funded from budgetary sources.

The Government has recently approved amendments in Tariff Policy in January, 2016 which envisages prescription of long term trajectory of RPO prescribing minimum purchase of solar energy to promote the renewable energy, from the date of notification of the policy, which shall be such that it reaches up to 8% of the total electricity consumption excluding Hydro power by March 2022.

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# Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3205 for 4-8-2016 regarding 'Power Generation from Renewable Energy Sources'

G	Programme / system	2013-14		2014-15		2015-16		2016-17	
S. No.		Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.(as on 30.06.20 16
GRI	GRID POWER ( Capacities in MW )								
1	Wind Power	2500	2083.3	2000	2312	2400	3423.05	4000	373.95
2	Small Hydro					250	218.60	250	30.32
		300	171.4	250	251.61				
3	<b>Bio Power</b>	105	101.6			400	400	400	29.50
4	Bagasse Cogeneration	300	310.92	400	418.00				
5	Waste to Power (Indstl./Urban)			20	0.50	10	0.00	10	0.00
		20	10.50	20	8.50	1 400	2010.00	12000	1021.40
6	Solar Power	1100	962.10	1100	1112.07	1400	3018.80	12000	1031.48
	Total	4325	3640	3770	4102.18	4460.00	7060.45	16660	1465.25

Year wise and Source wise Target and achievements under various RE Sources

## Annexure-II referred to in reply to part (d) of Lok Sabha Unstarred Question No. 3205 for 4-8-2016 regarding 'Power Generation from Renewable Energy Sources'

# State-wise and year-wise details of Central Financial Assistance provided in the last three years (2013-14 to 2015-16) and current year.

S No.	State / UT Name	2013-14	2014-15	2015-16	Current year
1	ANDHRA PRADESH	3.2	1.86	5.08	0
2	ARUNACHAL PRADESH	27.39	15.68	5.39	10.00
3	ASSAM	19.01	16.15	14.7	2.06
4	BIHAR	10.44	6.74	16.19	0
5	CHANDIGARH		11.32	10.03	0.02
6	CHHATTISGARH	16.03	36.09	42.59	5.88
7	DADRA & NAGAR HAVELI	0	0.03	0	0
8	DAMAN & DIU	0	0.03	0	0
9	DELHI	74.57	31.64	43.15	7.48
10	GOA	0.06	1.22	1.57	0
11	GUJARAT	38.23	36.09	58.6	11.92
12	HARYANA	7.8	52.22	78.22	22.75
13	HIMACHAL PRADESH	28.7	23.99	52.93	15.96
14	JAMMU AND KASHMIR	87.01	61.79	90.91	17.37
15	JHARKHAND	0	7.61	16.08	0.16
16	KARNATAKA	86.17	51.41	60.82	2.13
17	KERALA	10.17	31.93	32.73	0.93
18	LAKSHADWEEP	1	0.07	3.78	0
19	MADHYA PRADESH	13.94	30.26	6.8	0.61
20	MAHARASHTRA	156.11	229.04	248.4	63.25
21	MANIPUR	2.5	1.63	14.61	0
22	MEGHALAYA	8.93	8.39	8.57	11.20
23	MIZORAM	1.68	8.98	10.58	2.90
24	NAGALAND	7.51	9.9	7.81	5.79
25	ODISHA	0.59	27.92	10.78	0
26	PUDUCHERRY	0.10	0.01	0.01	0
27	PUNJAB	32.68	39.96	29.08	1.00
28	RAJASTHAN	28.64	113.3	249.54	0.41
29	SIKKIM	11.13	3.09	0.84	1.46
30	TAMIL NADU	67.58	52.64	194.86	33.92
31	TELANGANA	25.49	98.04	155.04	7.07
32	TRIPURA	0	1.94	5.42	0
33	UTTAR PRADESH	52.01	61.01	55.36	0.71
34	UTTARAKHAND	50.11	8.35	51.14	0.32
35	WEST BENGAL	15.51	17.17	9.3	0.01
36	ANDAMAN AND NICOBAR	0	0.09	0.03	0
37	CENTRAL AGENCY	678.17	1376.54	1720.93	430.08